

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.NO. 373 OF 2007

Wednesday, this the 3rd day of September, 2008

CORAM :

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

Tomy P.Joseph
(Ex PGT (English) under Navodaya Vidyalaya Samiti)
Residing at Bethel Cheeramvelil
Behind S.B.High School
Changanacherry, Kottayam (Dt) : **Applicant**
(By Advocete Mr.M.P.Varkey)

V.

1. Union of India represented by the Commissioner
Navodaya Vidyalaya Samiti
I.P.Estate, Indira Gandhi Stadium,
New Delhi
2. Deputy Commissioner
(Formerly Deputy Director)
Navodaya Vidyalaya Samiti
Hyderabad Region
1-1-10/3, Sardar Patel Road
Secunderabad – 500 003 : **Respondents**

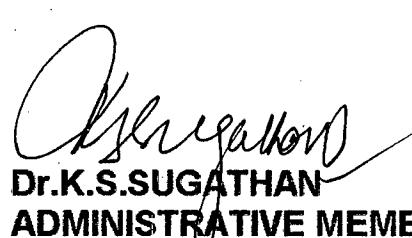
(By Advocate Mr.M.K.Damodaran & Associates)

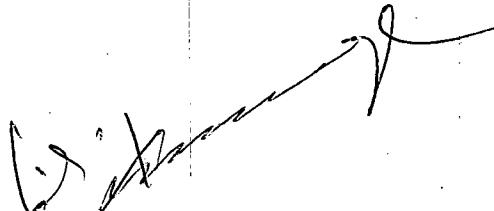
ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

By virtue of Annexure R-1, the Original Application has been rendered as infructuous. Hence the O.A is dismissed as infructuous.

Dated, the 3rd September, 2008.


**Dr.K.S.SUGATHAN
ADMINISTRATIVE MEMBER**


**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

vs